

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 1547/2019

SMT. RADHA RANI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-05-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Anuj Bhandari, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is absent when called.

Respondent nos. 1 to 4 are duly represented.

Statement of case has not been filed and time has
expired.

Ld. counsel for the appellant is granted four weeks time
for filing affidavit of valuation and ad valorem court fee. If
filed, process as per rules else process for listing before
the Hon'ble Judge in Chambers for orders.

ANIL LAXMAN PANSARE
Registrar